

**GOVERNMENT OF INDIA**  
**MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3944.**  
**TO BE ANSWERED ON 28.03.2022**  
**INDUSTRIAL TRAINING INSTITUTES**

**3944: SHRI SUDHAKAR TUKARAM SHRANGARE:**  
**DR. NISHIKANT DUBEY:**  
**SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR:**  
**SHRI ARUN SAO:**  
**SHRI RAMCHARAN BOHRA:**  
**SHRI VIJAY BAGHEL:**  
**SHRI DEVJI M. PATEL:**

**Will the Minister of Skill Development and Entrepreneurship be pleased to state:**

- (a) the number of Industrial Training Institutes (ITIs) in the country at present, the State-wise details thereof including Maharashtra and Chhattisgarh;
- (b) whether there is a need to open more number of ITIs in the country including Maharashtra, Chhattisgarh and Rajasthan;
- (c) the norms fixed to open new ITIs along with the details of the infrastructure required in this regard;
- (d) the total number of new ITIs set up in the country, State-wise details thereof including Madha Parliamentary Constituency and Latur district of Maharashtra, Bilaspur, Mungeli, Gaurela-Pendra-Marwahi, Durgand Bemetara districts of Chhattisgarh and Jalore district of Rajasthan during the last three years and the total funds spent in this regard;
- (e) whether the Union Government has received requests from the Government of the said States regarding setting up of new ITIs and if so, the details thereof; and
- (f) whether there is a need for improvement in training quality of such institutes and if so, the details thereof along with the steps taken/being taken in this regard?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF**  
**SKILL DEVELOPMENT AND ENTREPRENEURSHIP**  
**(SHRI RAJEEV CHANDRASEKHAR)**

(a)&(b) Under Skill India Mission, Ministry of Skill Development and Entrepreneurship (MSDE) is delivering skills through long term training under Craftsmen Training Scheme (CTS) through an extensive network of 14,730 ITIs in the country at present. The state-wise details including Maharashtra and Chhattisgarh is at *Annexure I*.

Establishment and administration of ITIs comes under the jurisdiction of State Government, while the policies such as setting the criterion for affiliation, conducting the examination along with certification and designing of curriculum are the responsibilities of Central Government. State Government assesses the need to open more number of ITIs in the State and sends such proposal to the Directorate General of Training (DGT), Ministry of Skill Development and Entrepreneurship, for granting affiliation.

(c) The affiliation norms for ITIs includes norms for infrastructure such as land, power, machinery & equipment, etc. and these are available at DGT website at [https://dgt.gov.in/sites/default/files/NCVT\\_Affiliation\\_norms\\_ITIs.pdf](https://dgt.gov.in/sites/default/files/NCVT_Affiliation_norms_ITIs.pdf)

(d) The State-Wise details of new ITIs affiliated in the country during last three years is given at *Annexure II*, including Madha Parliamentary Constituency and Latur district of Maharashtra, and Bilaspur, Mungeli, Gaurela-Pendra-Marwahi, Durg and Bemetara districts of Chhattisgarh and Jalore district of Rajasthan. Funds are not provided by Central Government for setting up of ITIs in said districts.

(e) The requests received from the said states for setting up of new ITIs is given at *Annexure -III*.

Improving quality of training in ITIs is a continuous process. Towards this inter-alia standards and norms of affiliation are reviewed; curriculum & courses are revised as per industry practices, trainer / teacher recruitment is advocated; and assessment practices are strengthened. For quality improvement, the State Governments carry out periodical Inspections and Joint Inspections in co-ordination with Regional Directorates of DGT. To measure the quality of training imparted in ITIs, DGT carries out periodical grading in the ITIs under Skill Strengthening for Industrial Value Enhancement (STRIVE), and also support 426 ITIs for upgradation and quality addition.

Annexure referred to in part (a) & (b) of reply to Lok Sabha Unstarred Question Number 3944 to be answered on 28-03-2022. The state -wise details of Industrial Training Institutes (ITIs) running under Craftsmen Training Scheme (CTS) in the country at present including Maharashtra and Chhattisgarh.

Sl. no.	State	Total nos. of ITIs
1	Andaman And Nicobar Islands	4
2	Andhra Pradesh	510
3	Arunachal Pradesh	6
4	Assam	36
5	Bihar	1332
6	Chandigarh	2
7	<b>Chhattisgarh</b>	<b>228</b>
8	The Dadra And Nagar Haveli And Daman and Diu	3
9	Delhi	53
10	Goa	13
11	Gujarat	507
12	Haryana	396
13	Himachal Pradesh	268
14	Jammu And Kashmir	49
15	Jharkhand	325
16	Karnataka	1497
17	Kerala	460
18	Ladakh	3
19	Lakshadweep	1
20	Madhya Pradesh	1065
21	<b>Maharashtra</b>	<b>1003</b>
22	Manipur	1
23	Meghalaya	6
24	Mizoram	3
25	Nagaland	8
26	Odisha	502
27	Puducherry	14
28	Punjab	350
29	Rajasthan	1648
30	Sikkim	3
31	Tamil Nadu	494
32	Telangana	293
33	Tripura	21
34	Uttar Pradesh	3171
35	Uttarakhand	189
36	West Bengal	266
<b>Total</b>		<b>14730</b>

Annexure referred to in part (d) of reply to Lok Sabha Unstarred Question Number 3944 to be answered on 28-03-2022. The State-wise details of new ITIs affiliated in the country during last three years including, Madha Parliamentary Constituency, Latur of Maharashtra state and Bilaspur, Mungeli, Gaurela-Pendra-Marwahi, Durg and Bemetara districts of Chhattisgarh and Jalore district of Rajasthan.

Sl. no.	State	Total nos. of ITIs affiliated in 2018	Total nos. of ITIs affiliated in 2019	Total nos. of ITIs affiliated in 2020
1	Andaman And Nicobar Islands	0	1	0
2	Andhra Pradesh	19	8	0
3	Arunachal Pradesh	0	0	0
4	Assam	0	7	0
5	Bihar	138	30	101
6	Chandigarh	0	0	0
7	<b>Chhattisgarh</b>	<b>37</b>	<b>8</b>	<b>1</b>
8	The Dadra And Nagar Haveli And Daman and Diu	0	0	0
9	Delhi	2	0	0
10	Goa	1	0	0
11	Gujarat	111	15	9
12	Haryana	73	10	0
13	Himachal Pradesh	21	28	0
14	Jammu And Kashmir	0	2	2
15	Jharkhand	18	54	4
16	Karnataka	122	16	0
17	Kerala	56	8	0
18	Ladakh	0	0	0
19	Lakshadweep	0	0	0
20	Madhya Pradesh	104	66	2
21	<b>Maharashtra</b>	<b>65</b>	<b>49</b>	<b>18</b>
22	Manipur	0	0	0
23	Meghalaya	0	0	0
24	Mizoram	0	0	0
25	Nagaland	0	6	0
26	Odisha	4	5	0
27	Puducherry	0	0	0
28	Punjab	8	3	0
29	<b>Rajasthan</b>	<b>73</b>	<b>6</b>	<b>1</b>
30	Sikkim	0	0	0
31	Tamil Nadu	14	21	1
32	Telangana	13	4	1
33	Tripura	4	2	0
34	Uttar Pradesh	478	102	12
35	Uttarakhand	30	13	0
36	West Bengal	20	8	6
<b>Total</b>		<b>1411</b>	<b>472</b>	<b>158</b>

Annexure referred to in part (d) of reply to Lok Sabha Unstarred Question Number 3944 to be answered on 28-03-2022. The State-Wise details of new ITIs affiliated in the country during last three years including, Madha Parliamentary Constituency, Latur of Maharashtra state and Bilaspur, Mungeli, Gaurela-Pendra-Marwahi, Durg and Bemetara districts of Chhattisgarh and Jalore district of Rajasthan.

<b>Sl. No.</b>	<b>State</b>	<b>District</b>	<b>Nos. of ITIs affiliated in 2018</b>	<b>Nos. of ITIs affiliated in 2019</b>	<b>Nos. of ITIs affiliated in 2020</b>
<b>1.</b>	Maharashtra	Madha Parliamentary Constituency (Solapur)	4	2	0
		Latur	1	4	2
<b>2.</b>	Chhattisgarh	Bilaspur	1	1	0
		Mungeli	0	0	0
		Gaurela-Pendra-Marwahi	1	0	0
		Durg	3	1	0
		Bemetara	1	0	0
<b>3.</b>	Rajasthan	Jalore	0	0	0

Annexure referred in part (e) of reply to Lok Sabha Unstarred Question Number 3944 to be answered on 28-03-2022. The requests received for granting of affiliation of new ITIs from the States Maharashtra, Chhattisgarh and Rajasthan.

<b>Sl. No.</b>	<b>State</b>	<b>District</b>	<b>Nos. of proposal received</b>
<b>1.</b>	Maharashtra	Madha Parliamentary Constituency (Solapur)	1
		Latur	8
<b>2.</b>	Chhattisgarh	Bilaspur	2
		Mungeli	1
		Gaurela-Pendra-Marwahi	0
		Durg	8
		Bemetara	2
<b>3.</b>	Rajasthan	Jalore	<b>1</b>

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